

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

NOTIFICATION

No. L-7/139(159)/2008-CERC

Dated, the 4th of February, 2010

CORRIGENDUM

The following regulations in the Central Electricity Regulatory Commission (Measures to relieve Congestion in real time operation) Regulations, 2009 shall be corrected as under:

1. In page 8, in the second line of sub-clause(c) of Clause (1) of Regulation 2, the words "Available Transmission Capability" shall be substituted with the words "Available Transfer Capability".
2. In page 11, in Clause (3) of Regulation 4, the following corrections shall be made:
 - (a) In line 1, the words "payable by" shall be substituted by the words "applicable to" and the word "overdrawing" shall be substituted by the words "overdrawing/underdrawing/over-injecting/under-injecting".
 - (b) In line 2, the word "payable" shall be substituted by the words "payable/receivable".

Sd/-
(Alok Kumar)
Secretary

Note: The principal regulations were published on 24th December, 2009 in Part III-Section 4 of Government of India Extraordinary No. 252.